

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 496 OF 2018 IN
DFR NO. 930 OF 2018

Dated: 25th October, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Punjab State Power Corporation Limited **Appellant(s)**

Versus

Punjab State Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Ms. Anna Malhotra for R-1

Mr. Jafar Alam

Mr. Deep Rao

Mr. Arjun Agarwal for R-2

ORDER

Learned counsel, Mr. Anand K. Ganesan, appearing for the Appellant requested for an adjournment in the matter due to personal inconvenience of the arguing counsel, Mr. M.G. Ramachandran, to appear before this Court today.

Submission made by learned counsel appearing for the Appellant, as stated supra, is placed on record.

List this matter on **06.12.2018**, as requested by learned counsel appearing for the Appellant and agreed by learned counsel appearing for the Respondents.

(S. D. Dubey)
Technical Member
vt/pk

(Justice N. K. Patil)
Judicial Member